

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 101(ND)14
CA. NO.

CORAM:

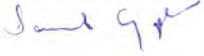
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017

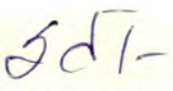
NAME OF THE COMPANY: M/s. Sh. Jasmohan Singh V/s. M/s. M.S. Koldhold Industries Ltd. & ORS.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1.	MR. SOURABH GUPTA, Adv.		PETITIONERS	
2.	Mr. Jayant Mehta, Adv		Petitioner	}
3.	Mr. Pervinder, Adv		Respondent	
4.	Mr. Naresh N. Sarwara, Adv		"	

Order

Minutes of the meeting held on 8th May 2017 before the Hon'ble Administrator have been placed on record. Be listed before the Hon'ble administrator for a final report. In the event of a stalemate, the parties should be ready to address final arguments on 31st July 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]